

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 129(ND)12
CA. NO.

CORAM:

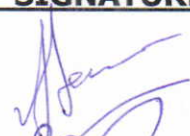

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2016**

NAME OF THE COMPANY: M/s Girdhar Saboo & Anr. V/s. M/s. Sunstone Engg. Industries
Pvt. Ltd. & ors.

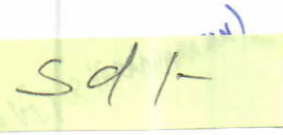
SECTION OF THE COMPANIES ACT: 397/398

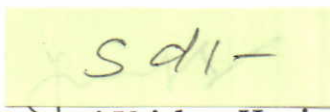
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SATYAJIT SARNA	Adv.	Respondents	
2.	NEERAJ K. ASH	Adv.	Petitioner	

ORDER

Petitioner is present in person. Learned counsel for the respondents is also present. The petitioner and the Learned counsel for the respondents seek and are given two weeks time for advancing arguments in the matter.

List on 30.09.2016


(R.Varadharajan)
Member (Judicial)


(Mahāraj Krishan Hanjura)
Member (Judicial)